## No. H-1601/6/2020-HD-HD-Part(1) GOVERNMENT OF MANIPUR HOME DEPARTMENT

## ORDERS

Imphal, the 27<sup>th</sup> July, 2021

- 1. In continuation of orders of even number dated 16.07.2021 regarding imposition of "CURFEW" in the entire State for ten days w.e.f. 18.07.2021 to 27.07.2021, the undersigned in the exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, hereby extends the "CURFEW" for another seven days w.e.f. 28.07.2021 to 03.08.2021 while also allowing the following additional activities:
  - i. Opening of Insurance offices for three days from 10.am to 2.30 pm like in the case of banks.
  - ii. Inclusion of vegetable/ fish/ meat and grocery items for home delivery in ecommerce allowed earlier.
  - iii. Allowing home delivery of cooked food by authorised delivery staff.

2. Deputy Commissioners shall issue necessary orders and Superintendents of Police shall take necessary action to implement the orders strictly.

(Dr. Rajesh Kumar)
Chief Secretary &
Chairman,
State Executive Committee
Government of Manipur

## Copy to:-

- 1. Secretary to Governor of Manipur, Raj Bhavan Imphal.
- 2. Secretary to Chief Minister, Manipur.
- 3. PPS to Deputy Chief Minister, Manipur.
- 4. PPS to all Ministers, Manipur.
- 5. All Administrative Secretaries, Government of Manipur.
- 6. Director General of Police, Manipur.
- 7. Registrar General, High Court Manipur.
- 8. I.G Assam Rifles (South), C/o 99 APO.
- 9. GOC 57 Mtn. Divn, C/o 99 APO.
- 10. IG, CRPF (M&N Sector), Gr. Centre Langjing.
- 11. Dy.I.G, BSF Hqrs. Koirengai.
- 12. All Deputy Commissioners/ District Superintendents of Police.
- 13. Director (IPR), Government of Manipur.-for wide publication of the orders through print and electronic media.
- 14. Station Director, Doordarshan Kendra, Imphal /All India Radio, Imphal.
- 15. Guard file.